

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:1958

ANSWERED ON:28.07.2016

Namami Gange Yojana

Gupta Shri Sudheer;Mahato Shri Bidyut Baran;Rao (Avnithi) Shri Muthamsetti Srinivasa;Rao Shri Konakalla Narayana;Yadav Shri Jay Prakash Narayan

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the details of initiatives and projects being undertaken under the "Namami Gange Yojana" in each of the States;
- (b) the present status of the implementation of the "Namami Gange Yojana" in each of the States;
- (c) whether the Government proposes to come out with a Gange Act for fast track execution of Namami Gange Yojana and if so, the details thereof;
- (d) whether any suggestion has been sought from all the States concerned in this regard and if so, the details thereof and the time by which it is likely to come into force; and
- (e) the time line fixed for completion of various projects under "Namami Gange Yojana"?

Answer

THE MINISTER OF STATE (IC) FOR YOUTH AFFAIRS & SPORTS AND MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION
(SHRI VIJAY GOEL)

(a) In view of the shortcomings in the approach followed in earlier Programme for cleaning river Ganga, it was felt necessary that a new holistic approach based on river basin as the unit of planning and institutional redesign needs to be adopted. Further in 2014, Namami Gange (Integrated Ganga Conservation Mission / Programme under National Ganga River Basin Authority) programme was introduced. Namami Gange mission, envisaged as an umbrella programme, aims at integrating previous & currently ongoing initiatives by enhancing efficiency, extracting synergies and supplementing them with more comprehensive & better coordinated interventions.

(b) As on 30th June 2016, 97 projects has been sanctioned under Namami Gange programme (including the existing projects sanctioned under NGRBA programme) in 53 towns at an estimated project cost of Rs 8588.21 Crore. Out of these 12 projects are sanctioned exclusively under new components of Namami Gange programme with a sanctioned cost of Rs 351.42 Crore. Out of 97 projects, 32 have been completed.

(c) & (d) Yes, Madam. During the 6th meeting of the National Ganga River Basin Authority (NGRBA) held on 4th July, 2016, all the members present, including representatives of the five member States, agreed on preparation of Ganga Act with consent from States. They also authorized Justice Giridhar Malviya to take lead in drafting the draft legislation on Ganga.

(e) As per NGRBA framework, which is the guiding framework for Namami Gange programme, it is envisaged that no untreated sewage shall be disposed to Ganga by the year 2020.
